

वातानुकूलित श्रेणियों के किरायों में कटौती

3731. श्री झंकर बहाल सिंह :
श्री शिव कुमार झास्त्री :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने अभी हाल ही में वातानुकूलित प्रथम श्रेणी एवं चेयर-कारों के किरायों में कटौती की घोषणा की है;

(ख) यदि हां, तो भारतीय रेलों को इससे वर्ष भर में अनुमानतः कितना लाभ या हानि होगी;

(ग) क्या सरकार का विचार उप-नगरीय रेलों के किरायों में कटौती करने तथा 25 अथवा 50 किलोमीटर की दूरी से आने वाले यात्रियों के किरायों को स्थानीय गाड़ियों के किराये के समान ही करने की योजना है; और

(घ) यदि हां, तो कब तक ?

रेल मंत्रालय में उपसंत्री (श्री बूडा सिंह) : (क) जी हां ।

(ख) यह अनुमान लगाया गया है कि रेलवे की अतिरिक्त आमदनी एक करोड़ रुपये से अधिक होगी ।

(ग) जी नहीं ।

(घ) प्रश्न नहीं उठता ।

Committee to look into economic viability of I.D.P.L. Units

3732. SHRI DHAMANKAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state the findings of the Committee appointed to go into the question of economic viability of certain units, like Surgical

Instruments Units under the IDPL on the basis of their present product-mix and how long will it take to study and implement the recommendations?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): The Committee set up to go into the working of the Surgical Instruments Plant of IDPL has made a detailed study covering all aspects of the Plant. The report was received by Government in the last week of February 1976 and in view of the comprehensive nature of the recommendations made by the Committee, Government are studying them and an early decision is expected to be taken.

Dowry cases in Delhi

3733. SHRI BIRENDER SINGH RAO: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of persons in Delhi against whom complaints for accepting dowry in marriages have been received by Government during the period from 1st January, 1976 to 30th April, 1976; and

(b) whether inquiries in all the cases have been completed and if so, what action has been taken by Government in each case so far?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) and (b). The information is being collected from the Delhi Administration and will be laid on the Table of the House.

Overbridges at level crossings in Orissa

3734. SHRI CHINTAMANI PANIGRAHI: Will the Minister of RAILWAYS be pleased to state:

(a) how much amount was placed at the disposal of Orissa State Government in 1973-74, 1974-75, 1975-76 and